

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP/723/2019**

**NAME OF THE PETITIONER : S.Veema Raj**

**NAME OF THE RESPONDENT(S) : Adroit Automation India Pvt ltd**

**UNDER SECTION : Sec 213, 241,242 of CA, 2013**  
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**ORDER**

Ld. Counsel Mr. R. Vidhyashankar for the Petitioner. Ld. Counsel Mr. Jerin Asher Sojan for the Respondent.

The Counsel for the Petitioner stated that the valuation report has been received.

List the Petition for hearing on **12.06.2024**.

-Sd-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk